File No. Import/TFM/APEX/2022-FSSAI

Food Safety and Standards Authority of India

(A Statutory Authority established under the Food Safety and Standards Act, 2006) FDA Bhawan, Kotla Road, New Delhi – 110002

18th November, 2022

Office Order

Subject: Faceless processing of review applications of rejected imported food itemsreg.

In supersession to previous office order No. 1-MISC/FSSAI/Imports/2016 dated 24.11.2016 and 05.06.2020 and as per the provisions of FSS (Import) Regulations, 2017 the review applications from food importers aggrieved by the order of Authorised Officers including organic food imports shall be examined as under.

2. As per FSS(Import) Regulations, 2017, Review Officer are hereby notified i.e. Regional Directors of FSSAI with their concerned jurisdiction for review application as defined below, who will examine and make decision on review applications.

SI No.	Review Officer	Review Applications from all Points of Entry (PoEs) pertaining to -
1.	Regional Director, Northern Region FSSAI (Email- director-nr@fssai.gov.in)	Eastern Regional Office, FSSAI
2.	Regional Director, Eastern Region FSSAI (Email- director-er@fssai.gov.in)	Northern Regional Office, FSSAI
3.	Regional Director, Southern Region FSSAI (Email- dir.rochennai@fssai.gov.in)	Western Regional Office, FSSAI
4.	Regional Director, Western Region FSSAI (Email- dir.mum@fssai.gov.in)	Southern Regional Office, FSSAI

The above jurisdiction shall be valid till online faceless review process is implemented, subsequent to which all review applications will be randomly forwarded to any Regional Director except home region.

- 3. CEO, FSSAI will continue to examine and decide on the appeal of the importer as per the existing practice.
- 4. The order shall be effective from 01st December, 2022. This issues with the approval of the Competent Authority.

(Dr. Amit Shárma)

Director (TIC), FSSAI-HQ

Copy to-

- 1. All Regional Directors, FSSAI
- 2. All Authorised Officers, FSSAI
- 3. JS(Customs), CBIC For circulation to all Authorised Officers from Customs for compliance.
- 4. CITO, FSSAI-HQ- for uploading on FSSAI website.